

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

&

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

In the matter of:

BSES Rajdhani Power Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

In the matter of:

BSES Yamuna Power Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **09.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt